CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

O. A. NO. 2147/2001

NEW DELHI THIS 02nd DAY OF SEPTEMBER 2002

Hon ble Dr. A. Vedavalli, Member (3)

Hon ble Shri Govindan S. Tampi, Member (A)



Constable Balkishan,

S/O Sh. Ram Swaroop,
R/o Vill : Raj Pur,
PO: A tterna, P.S.: Rai, District : Sonepat
Haryana

.....Applicent

(By Sh. Sachin Chauhan, Advocate)

VE RSUS

- Union of India, through its Secretary, Ministry of Home Affairs, North Block, New Delhi
- 2. Deputy Commissioner of Police, 1st Bn, DAP, New Police Lines, Kingsway Camp, Delhi.

..... Respondents.

(By Shri George Paracken, Advocate)

O RDE RCCRAL)

By Hon ble Dr. A. Vedavalli, Member (J)

Learned counsel for the applicant seeks permission to withdraw this O.M. Permission granted.

0.A. dismissed as withdrawn.

Govindan S. Tampi

Member (A)

(Dr. A. Vedavalli)

Member (J)

vksn/

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